

<i>Year</i>	<i>Area under tea in (thousand hectares)</i>
1989	0.46
1990	0.46 (E)
1991	0.46 (E)
	(E) Estimated.

(d) Investment under different development schemes of the Tea Board for the tea plantations and the tea industry is envisaged at Rs. 9.50 crores during 1991-92 as against Rs. 6.38 crores in 1990-91.

Credit to Cooperative Banks by NABARD in Maharashtra

3733. SHRI RAM NAIK: Will the Minister of FINANCE be pleased to state:

(a) whether the Government are aware that the cooperative banks in Maharashtra participated in the Union Government's rural debt relief scheme of 1990;

(b) if so, the total amount of reimbursement claimed by the cooperative banks in

Maharashtra through National Bank for Agriculture and Rural Development (NABARD);

(c) the total amount of claims settled and paid by NABARD so far;

(d) the reasons for non-payment of the remaining amount, if any; and

(e) the time by which the said amount is likely to be provided?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) Yes, Sir. The cooperative banks in Maharashtra had implemented the Debt relief Scheme formulated by the Government of India.

(b) to (e). Under the ARDR Scheme 50 percent of the debt relief provided by the cooperative banks is to be borne by the State Cooperative Banks (SCBs) and State Cooperative Land development Development Banks (SILDS) themselves. However, to meet their share, Reserve Bank of India (RBI) through the National Bank for Agriculture and Rural Development (NABARD) extends loans to SCBs and SLDBs. The Maharashtra Agricultural and Rural Development Bank Limited (MSARDB) to NABARD and the amount released by these cooperative banks is given below:

(Rs. in crores)

<i>Bank</i>	<i>Amount of Claims Submitted to NABARD</i>	<i>Amount released by NABARD</i>		
		<i>Loan</i>	<i>Grant</i>	<i>Total</i>
MSCB	391.66	134.13	134.13	268.26
MSARDB	111.38	40.31	40.31	80.62
TOTAL	503.04	174.44	174.44	348.88

The balance amount of claims would be reimbursed in the next financial year, subject to verification of claims and availability of funds.

[Translation]

Seizure of Goods on Indo-Pak Border

3734. SHRI SURYA NARAIN YADAV:

: Will the Minister of FINANCE be pleased to state:

(a) the details of the smuggled goods seized so far from the Indo-Pak Border during the current financial year alongwith their value; and

(b) the steps taken to tighten the security arrangements on the Indo-Pak Border to stop smuggling?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) Available reports indicate that gold, silver, narcotic drugs, etc. continue to be sensitive to smuggling across the Indo-Pak border. Contraband goods worth Rs. 31.14 crores approximately were seized in the Indo sector of the land border during the calendar year 1991. The value of seizures effected in the current financial year are being collected and will be laid on the Table of the House.

(b) In order to combat smuggling, the anti-smuggling drive has been intensified and the Customs presence has been reinforced recently by the creation of two Sub-Collectorates exclusively for anti-smuggling work with headquarters at Amritsar and Jodhpur for the Punjab and Rajasthan sector respectively. More than 60% of the border in the Punjab sector has been fenced with barbed wire and charged with high voltage electric current in order to restrict any border crossing. During the night and

odd hours curfew is being imposed in the border areas of Punjab with Pakistan whenever felt necessary. Close co-ordination is also being maintained between all the agencies concerned with detection and prevention of smuggling such as Border Security Force, Customs and Directorate of Revenue Intelligence.

[English]

Demonstrators in AFMC

3735. SHRI ANNA JOSHI: : Will the Minister of DEFENCE be pleased to state:

(a) whether the Government have received representations for revision of pay scales of doctors working as demonstrators in the Armed Forces Medical Collage, Pune;

(b) if so, the details thereof;

(c) the pay scale recommended for these demonstrators by the Fourth Pay Commission;

(d) the promotional avenues available to these demonstrators at present; and

(e) the action taken or proposed to be taken by the Government to improve the service conditions of these doctors working as demonstrators?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) to (e). Doctor working as Demonstrators in AFMC, Pune, do not have promotional avenues at Present. The Fourth Pay Commission did not recommend any specific pay scale for them.

Government have received representations for revision of pay scales of Demonstrators. The improvement of their service conditions is under examination of the Government.